

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Transfer Petition(s) (Civil) No(s). 877-881/2015

PRINCIPAL DIRECTOR OF AUDIT (CENTRAL) AND ORS. ETC. ETC.
Petitioner(s)

VERSUS

M/S. GOLFLINKS SOFTWARE PARK PVT. LTD. ETC. ETC. Respondent(s)
(with appln. (s) for stay and office report)

WITH

SLP(C) No. 32128/2015

(With (With appln.(s) for c/delay in refiling SLP and appln.(s) for
c/delay in filing SLP and Interim Relief)

SLP(C) No. 128-129/2016

(With (With (With appln.(s) for exemption from filing c/c of the
impugned judgment and appln.(s) for c/delay in filing SLP and
appln.(s) for c/delay in refiling SLP and Interim Relief)

Date : 22/07/2016 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Prema Singh, Adv.
Mr. D. S. Mahra, Adv.
Ms. Prema Singh, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Mr. Lokesh Kr. Choudhary, Adv.
Mrs. Sumita Ray, Adv.
Mr. Akshat Goel, Adv.
Mr. Rajveer Singh, Adv.UPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 32128/2015Sole respondent is duly served but none has put in
appearance.Registry to process the matter for listing before the
Hon'ble Court, however, alongwith the connected matters.

SLP(C) No. 128-129/2016

Fresh steps to be taken for service of the sole respondent within two weeks. Notice thereafter be issued.

T.P.(C) No. 877-881/2015

Certificate of service in respect of the sole respondent is awaited in T.P.(C) Nos.878 and 879/2015.

Reminder be issued to the concerned Trial Court.

List again on 26.9.2016.

(CHIRAG BHANU SINGH)
Registrar